

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.1566/67077-187/F.1(3)/Gaz/2022 Dated 03.09.2022, **Ms. Divya Malhotra, Additional Rent Controller (Central)** Tis Hazari Courts, Delhi is hereby nominated as Link-II to look after the work of the Office of Administrative Civil Judge (Central) Tis Hazari Courts, Delhi for assigning 'Warrant of Attachment', 'Warrant of Possession' and other work of bailiffs in absence of the Administrative Civil Judge (Central) Tis Hazari Courts, Delhi and Ms. Upasana Satija, Administrative Civil Judge (West) / Link-I, Tis Hazari Courts, Delhi.

Girish Kathpalia
14.9.22

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)
Delhi

No. 70458-472 /F.1(3)/Gaz/2022

Dated 14 SEP 2022

Sub:- Authorization of Link officer for assigning 'Warrant of Attachment',
Warrant of Possession and other work of Bailiffs

Copy forwarded for information and necessary action to :-

1. The Officers concerned.
2. The AO(J), Admn. Branch (I, II & III) General Branch, Care Taking Branch, Nazarat Branch (Central), Tis Hazari Courts, Delhi.
3. The Branch In-charge, Nazarat Branch (Central) Facilitation Centre, Tis Hazari Courts, Delhi.
4. The P.S./Reader to the undersigned.
5. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
6. The R&I Branch (Central) for uploading on LAYERS.
7. The Secretary, Bar Association, Tis Hazari Courts, Delhi.

Principal District & Sessions Judge (HQs)
Delhi

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